

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:178  
ANSWERED ON:22.11.2012  
FLAGSHIP SCHEMES  
De Dr. Ratna

**Will the Minister of POWER be pleased to state:**

- (a) the details of the flagship schemes of his Ministry along with its aims and objectives;
- (b) the details of the funds allocated for such scheme during the last three years and the current year, State/UT-wise and year wise;
- (c) the total funds allocated to various State Governments under these schemes and utilized/spent therefrom during the said period, State-wise;
- (d) whether there is any mechanism to review the implementation of these schemes; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) : Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) is a flagship scheme of Ministry of Power. This scheme was launched in April 2005. Its aims and objectives are to provide access to electricity to rural households by creating rural electricity infrastructure and also to provide free electricity single point connections to Below Poverty Line (BPL) households. Under the scheme 90% of the project cost is provided by Government of India as capital subsidy and balance 10% is to be contributed by State Government/Discoms.

(b) & (c) : The Government of India has allocated capital subsidy of Rs.28000 crore for implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during 11th Plan Period, in addition to Rs.5000 crore allocated during 10th Plan. Further, Rs. 6000 crore was allocated by Government of India for sanction of Phase-II projects.

There is no upfront State-wise allocation of funds under RGGVY. Funds are released against sanctioned projects in installments based on the reported utilization of certain specified amount of the previous installment(s) and fulfillment of other conditionalities.

Cumulatively, as on 31.10.2012, Capital subsidy of Rs. 26253.36 crore have been released under RGGVY in the country. The details of release of subsidy under RGGVY during the last three years and current year, State-wise, is at Annex.

(d) & (e) : The mechanism to review the implementation of RGGVY is as under:-

- Government of India has set up an inter-Ministerial Monitoring Committee chaired by Secretary (Power), Government of India. The Committee periodically meets to sanction projects and review progress of implementation.
- District Electricity Committees have been set up in all the States to monitor the progress of rural electrification works.
- States have also been requested to hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY.
- Ministry of Power and Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders, the concerned State Governments, State Power Utilities and Implementing Agencies.
- To ensure quality and proper supervision of rural electrification works, a three tier quality monitoring mechanism has been introduced under XI Plan of RGGVY Projects, in addition to already existing Third Party Inspecting Agency (TPIA). Under Tier-I, TPIA is required to carry out 50% verification, under Tier-II, REC appointed Quality Monitors to carry out 10% verification and under Tier-III, Ministry appointed Quality Monitors to carry out 1% verification.